

[Shri K. Obul Reddy]

strict HQ and all the other towns connected are taluq HQ where there are no railway lines. The second line connects Katpadi junction with Kurnool via Rayachoti, Cuddappah, Prodatur, Jammlamadugu and Kollakuntla. The first makes a direct link between Bangalore and Calcutta-Madras line in the east coast through important towns of backward districts of Anantpur, Cuddappah and Prakasam districts. The second one links Katpadi in Tamilnadu with the capital city of Andhra Pradesh through important towns and district headquarters.

Both the above lines were partially surveyed long back under the name of Krishna Pennar line and the Deccan line. Both the above lines accelerate the industrial development of Rayalaseema in a big way and also improve the employment potentialities of this backward area. If these lines are constructed this Raliaseema could be converted into Rattnalaseema. The Government it appears is only trying to develop already developed areas and not the under-developed. Any democratic government with progressive policies cannot ignore the underdeveloped areas. This area of Rayalaseema has been ignored since a long time in the matter of construction of new lines. Therefore, I earnestly request the hon. Minister of Railways to take up the construction of these two new railway lines immediately to serve the long felt needs of this backward area of Rayalaseema.

17.50 hrs.

MOTION RE: CONTEMPT OF THE HOUSE

MR. CHAIRMAN: As the House is aware, at about 12.25 P.M. today, two visitors who have disclosed their names as Swami Ananda Bharati and Shri Gururaj threw some papers from the Visitors' Gallery on the floor of

the House. The Watch and Ward Officer took them into custody immediately and interrogated them. The visitors have made written statements but not expressed regret for their action.

I bring it to the notice of the House for such action as the House may deem fit.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): I beg
to move:

"This House resolves that the persons calling themselves Swami Ananda Bharati S/o Shri Venkannacharya and Gururaj S/o Shri Advi Rao, who threw some papers from the Visitors' Gallery on the floor of the House at about 12.25 hours today and whom the Watch and Ward Officer took into custody immediately have committed a grave offence and are guilty of the contempt of this House.

"This House further resolves that they be kept in the custody of the Watch and Ward Officer till the rising of the House today and thereafter released with a warning."

MR. CHAIRMAN: The question is:

"This House resolves that the persons calling themselves Swami Ananda Bharati S/o Shri Venkannacharya and Gururaj S/o Shri Advi Rao, who threw some papers from the Visitors' Gallery on the floor of the House at about 12.25 hours today and whom the Watch and Ward Officer took into custody immediately have committed a grave offence and are guilty of the contempt of this House.

This House further resolves that they be kept in the custody of the Watch and Ward Officer till the rising of the House today and thereafter released with a warning."

The motion was adopted.